NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 235/16	TP 88/17	For filing remaining objections raised by Registry	433(e) / 433(f)	Mahle Filter Systems (India) Pvt. Ltd. Vs Concur Marketing Pvt. Ltd.
NAME (IN CAPITAL)				SIGNATURE

NO. & PHONE NUMBER

214

REPRESENTATION TO WHOM

SIGNATURE

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MAHLE FILTER

ORDER

Counsel for Petitioner is present. She has filed memo alongwith annexure. She reported that, notice as ordered by this Tribunal was sent to the Corporate Debtor through e-mail. Counsel is directed to file Affidavit of the Director of the Company confirming notice through e-mail was served on the Corporate Debtor. List it on 05/02/2018.

Member (T)

Member (J)